

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Nomination of Judicial Officers for 02 days Training Programme on "New Criminal Law" w.e.f 30.03.2024 to 31.03.2024 at J&K Judicial Academy, Mominabad, Srinagar".

ORDER

No: 386 of 2024/RG/G.S

Dated: 26/03/2024

The Judicial Officers as per Annexure "A" are hereby nominated for participating in the subject programme scheduled to be held at J&K Judicial Academy, Mominabad, Srinagar on 30th and 31st of March 2024.

The nominated officers shall report at Academy, at 9:30 AM sharp on the scheduled date.

By Order.


Addl. Registrar (Adm)

No: 11433-65/RG/G.S

Dated: 26/03/2024

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____

..... For kind information of their Lordship's

3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Jammu.

.....for information and with the request to inform all the nominated officers, accordingly.

5. All the Pr. District and Sessions Judges of Kashmir Province and UT of Ladakh.
6. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
7. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.
8. Order File.


Addl. Registrar (Adm)

26/03/24

Annexure-A

S.No.	Name of the Officer	Designation
1.	Mr. Vishaish Kumar Parihar	(CJM Handwara)
2.	Mr. Abdul Qayoom Mir	(CJM Kulgam)
3.	Mr. Manzoor Ahmad Zargar	(CJM Bandipora)
4.	Mr. Manzoor Ahmad Khan	(Sub-Judge Kupwara)
5.	Mr. Ahsan ullah Parvez Malik	(Special Mobile Magistrate Srinagar)
6.	Mr. Sushil Singh	(Secretary DLSA, Pulwama)
7.	Mr. Faizan ul Haq Iqbal	(CJM Anantnag)
8.	Mr. Noor Mohd. Mir	CJM Budgam)
9.	Ms. Rafia Hassan	(CJM Shopian)
10.	Ms. Fozia Paul	(Sub-Judge Uri)
11.	Ms. Mehreen Mushtaq	(Municipal Magistrate Srinagar)
12.	Mr. Feroz Ahmad Khan	(Forest Magistrate Srinagar)
13.	Mr. Imran Husain Wani	(Sub- Judge Vailoo)
14.	Mr. Fayaz Ahmad Qureshi	(CJM Ganderbal)
15.	Mr. Sheikh Gowhar Husain	(Special Mobile Magistrate, Budgam)
16.	Mr. Jahangir Ahmad Bakshi	(Secretary DLSA, Srinagar)
17.	Mr. Sarfaraz Nawaz	(Special Mobile Magistrate, Anantnag)
18.	Mr. Tsewang Phuntsog	(CJM Leh)
19.	Mr. Iqbal Ahmad Akhoon	(Special Mobile Magistrate Baramulla)
20.	Mr. Altaf Hussain Khan	(Sub Judge Patan)
21.	Ms. Fariqa Nazir	(CJM Kargil)
22.	Mr. Mudasar Farooq	(Special Mobile Magistrate (T) Srinagar)
23.	Mr. Muzamil Ahmad Wani	(Sub Judge Bijbehara)

24.	Mr. Iqbal Rafiq Wakil	(Munsiff Handwara)
25.	Mr. Touseef Ahmad Magray	(Munsiff Pampore)
26.	Mr. Zahoor Ahmad Ganaie	(Munsiff Baramulla)
27.	Ms. Lubna Sultan	(Addl. M.M Panthachowk)
28.	Mr. Mir Sayeem Qayoom	(City Munsiff Srinagar)
29.	Mr. Fidah Hussain Nayek	(Addl. Spl. Mobile Magistrate Pahalgam)
30.	Mr. Brij Raj Singh	(Munsiff Shopian)
31.	Mr. Wangial Tsering	(Munsiff Khaltsi)
32.	Mr. Moneer Ahmad	(3rd Addl. Munsiff, Srinagar)
33.	Mr. Easar Ul Nabi	(Munsiff Kangan)
34.	Mr. Imran Haneef Khan	(Munsiff Drass)
35.	Ms. Masrat Jabeen	(Munsiff Magam)
36.	Mr. Anjeet Singh	(Munsiff, Qazigund)
37.	Ms. Danishta Shafi	(Munsiff, Dooru)
38.	Ms. Fakhur-un-Nissa	(Munsiff Char-i-Sharief)
39.	Ms. Farah Bashir	(Munsiff, Budgam)
40.	Ms. Uzma Amin	(Munsiff, Chadoora)
41.	Ms. Mainaaz Qadir	(Addl. Special Mobile Magistrate Ganderbal)
42.	Mr. Towfeel Ahmad Mir	(Munsiff, Tangmarg)
43.	Mr. Mohd Waseem Mirza	(Munsiff Ganderbal)
44.	Mr. Adnan Manzoor Naqashbandi	(Sub Registrar, Srinagar)
45.	Mr. Mudasir Bashir	(Munsiff, D.H Pora)